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CRA-6833-2025

HIGH COURT OF MADHYA PRADESH IN THE **AT INDORE**

BEFORE

HON'BLE SHRI JUSTICE GAJENDRA SINGH ON THE 1st OF AUGUST, 2025

CRIMINAL APPEAL No. 6833 of 2025

SACHIN

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

..... Appearance: Shri Neelesh Agrawal - Advocate for the appellant.

ORDER

Learned counsel for the appellant prays for withdrawal of this appeal.

Prayer is allowed.

Accordingly, this appeal is dismissed as withdrawn.

(GAJENDRA SINGH) JUDGE